NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 51(ND)/2015 CA NO.

CORAM:

S.NO.

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2016

NAME OF THE COMPANY:

Sh. Sermet Gureol

Vs.

M/s. Kalindi Building Systems Pvt. Ltd. & Ors

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013

DESIGNATION ASNOTOSH GULTA

REPRESENTATION

Order

On the basis of pecuniary jurisdiction, this matter falls within the jurisdiction of Court No. 2. List before the appropriate Bench on 23.8.2016.

(CHIEF JUSTICE M.M. KUMAR)

(S.K. MOHAPATRA)

MEMBER (T)

09.08.2016 (P.K.Sud)